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C.A.No. 1672 OF 2002
ITEM No.116(MM)

Court No.2

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.1672 of 2002

HARYANA STATE COOP. LAND DEV. BANK

Appellant (s)

VERSUS

NEELAM Respondent (s)

(With OFFICE REPORT)

Date : 24/08/2004 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant (s)

Mr. Sanjay R. Hegde, Adv.

For Respondent (s)

Ms. Minakshi Vij, Adv.

UPON being mentioned by the counsel the Court made the following
O R D E R

Adjourned by a week.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER